<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 134 OF 2018 & IA NO. 595 OF 2018

Dated: 26th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Appellant(s)
Respondent(s)

Counsel for the Appellant(s)	:	Ms. Telma Raju
Counsel for the Respondent(s)	:	Mr. Prashant Bezboruah

<u>ORDER</u>

Admit. Learned counsel for the respondent may file reply on or before 07.12.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 24.12.2018 with advance copy to the other side.

List the matter on 11.01.2019.

(B.N. Talukdar) Technical Member (P&NG) (Justice Manjula Chellur) Chairperson

ts/mk